

**Sugar Mills in Andhra Pradesh**

93. DR. Y.S. RAJASEKHAR REDDY:

Will the Minister of FOOD be pleased to state:

(a) the number of applications for issue of letter of intent for setting up of sugar factories in Andhra Pradesh accepted and the number of applications pending during 1991 & 1992, year-wise; and

(b) the number of proposals likely to be cleared during 1993?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH SAHAI): (a) No letter of intent/industrial licence for the establishment of a new sugar in Andhra Pradesh has been issued during the years 1991 and 1992. The number of applications pending with the Government for setting up of new sugar factories in Andhra Pradesh was 84 as on 31.12.1991 and 97 as on 31.12.1992.

(b) Letters of intent for setting up of a new sugar factory are issued by the Ministry of Industry on the basis of the recommendations of the Screening Committee/Licensing Committee keeping in view the financial and technical viability of the project and the licensing policy guidelines. In view of this, the number of proposals which are likely to be cleared during 1993 will thus depend upon the examination/recommendations of the aforesaid committees.

[translation]

**Development of Archaeological Places  
in M.P.**

94. SHRI SHIVRAJ SINGH  
CHAUDHAN:  
KUMARI VIMLA VERMA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the funds proposed to be allocated for the revival of places of archaeological importance in Raisen and Vidisha districts of Madhya Pradesh;

(b) whether the Government have received proposals to take-over some more monuments/objects of historical importance of this State under the control; and

(c) if so, the details thereof and the action taken thereon so far?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) The allocation of funds made for the conservation and preservation of the centrally protected monuments in the Districts of Raisen and Vidisha of Madhya Pradesh for the year 1992-93 are Rs. 5,48,500/- and Rs. 6,11,000/- respectively.

(b) and (c). Proposals regarding protection and taking over of ancient historical structures/sites./scattered sculptures in Madhya Pradesh, received from time to time, are examined by the Archaeological Survey of India, and if found to be of national importance, are notified as centrally protected monuments.

During the last three years the following monuments/sites have been declared to be of national importance:-

1. Bhimbetka Caves. District Raisen.
2. Rock Cut Temple. Wasvi, District Dhar.
3. Ancient Mound, District Jabalpur.